

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.01.2023

ORDER NO. 19 of 2023

Hon'ble President is pleased to order the sitting commencing from **30.01.2023** to **03.03.2023** for **CESTAT, Mumbai** as follows:

CORAM	PERIOD	WORKS ASSIGNED
Mr. S. K. Mohanty, Hon'ble Member (Judicial)	From 30.01.2023 to 03.03.2023	Single Member Bench Matters
Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	From 30.01.2023 to 03.03.2023	Excise and Service Tax Division Bench Matters
Mr. S. K. Pati, Hon'ble Member (Judicial) and Mr. Anil Gangadharrao Shakkarwar, Hon'ble Member (Technical)	From 30.01.2023 to 03.03.2023	Customs Division Bench Matters
Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	From 30.01.2023 to 03.03.2023	Single Member Bench Matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matter will be taken up by the other Division Bench as by dividing the list into two unless otherwise already assigned and the other Member in the Division Bench will hear Single Member cases.
2. On every Friday afternoon special bench sitting, if any, will be notified with the approval of the available Senior Member.
3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order



(Bineesh Kumar K. S.)
Registrar

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F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.01.2023

ORDER NO. 20 of 2023

Hon'ble President is pleased to order the sitting commencing from **30.01.2023 to 03.03.2023** for **CESTAT, New Delhi** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 30.01.2023 to 03.03.2023	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs and Service Tax Division Bench matters
From 30.01.2023 to 03.03.2023	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Binu Tamta, Hon'ble Member (Judicial)	Excise Division Bench matters
From 30.01.2023 to 03.03.2023	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member matters
From 30.01.2023 to 03.03.2023	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President/Ms. Binu Tamta, Hon'ble Member (Judicial), Sh. Anil Choudhary, Hon'ble Member (Judicial) will sit in the Division Bench and in his absence Ms. Rachna Gupta, Hon'ble Member (Judicial) will sit in the Division Bench and in both of their absence the other available Division Bench will take up both the lists.
2. In the event of tour/leave/chamber work of a Technical Member, the other available Division Bench will take up both the lists.
3. If one of the Members sitting in the SM Bench is on leave/tour the other SM Bench will hear both the lists.
4. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order



(Bineesh Kumar K. S.)
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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.01.2023

ORDER NO. 21 of 2023

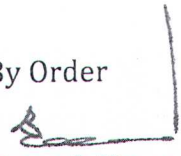
Hon'ble President is pleased to order the sitting commencing from **30.01.2023 to 03.03.2023** for **CESTAT, Kolkata** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 30.01.2023 to 03.03.2023	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member matters
From 30.01.2023 to 03.03.2023	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member matters
From 30.01.2023 to 03.03.2023	Mr. R. Muralidhar, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

By Order


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West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.01.2023

ORDER NO. 22 of 2023

Hon'ble President is pleased to order the sitting commencing from **30.01.2023** to **03.03.2023** for **CESTAT, Chennai** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 30.01.2023 to 03.03.2023	Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) and Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
From 30.01.2023 to 03.03.2023	Mr. P. Dinesha, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" /"court proceedings".

By Order



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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.01.2023

ORDER NO. 23 of 2023

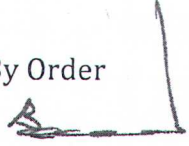
Hon'ble President is pleased to order the sitting commencing from **30.01.2023** to **03.03.2023** for **CESTAT, Bangalore** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 30.01.2023 to 03.03.2023	Mr. D. M. Misra, Hon'ble Member (Judicial)	Single Member matters
From 30.01.2023 to 03.03.2023	Mr. P. A. Augustian, Hon'ble Member (Judicial)	Single Member matters

Note:


1. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" /"court proceedings".

By Order


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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.01.2023

ORDER NO. 24 of 2023

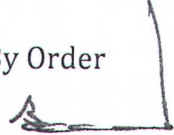
Hon'ble President is pleased to order the sitting commencing from **30.01.2023** to **03.03.2023** for **CESTAT, Ahmedabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 30.01.2023 to 03.03.2023	Mr. Ramesh Nair, Hon'ble Member (Judicial) and Mr. C. L. Mahar, Hon'ble Member (Technical)	Excise Division Bench matters
From 30.01.2023 to 03.03.2023	Mr. Raju, Hon'ble Member (Technical) and Mr. Somesh Arora, Hon'ble Member (Judicial)	Customs and Service Tax Division Bench matters

Note:

1. Whenever any Member of Division Bench is unavailable, the other Member of that Bench will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" / "court proceedings".

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Dated: 27.01.2023

ORDER NO. 25 of 2023

Hon'ble President is pleased to order the sitting commencing from **30.01.2023** to **03.03.2023** for **CESTAT, Allahabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 30.01.2023 to 03.03.2023	As may be constituted from time to time by separate order	----

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" /"court proceedings".

By Order



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Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.01.2023

ORDER NO. 26 of 2023

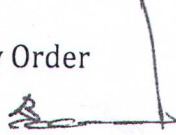
Hon'ble President is pleased to order the sitting commencing from **30.01.2023** to **03.03.2023** for **CESTAT, Chandigarh** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 30.01.2023 to 03.03.2023	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" /"court proceedings".

By Order


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Dated: 27.01.2023

ORDER NO. 27 of 2023

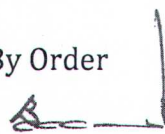
Hon'ble President is pleased to order the sitting commencing from **30.01.2023 to 03.03.2023** for **CESTAT, Hyderabad** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 30.01.2023 to 03.03.2023	As may be constituted from time to time by separate order	----

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders" /"court proceedings".

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